

(b) Direct recruitments/Limited Departmental Competitive Examinations (LDCE) are being conducted to fill up current vacancies as well as backlog vacancies as per the time schedule fixed. In addition Departmental Promotion Committees (DPCs) are being convened timely to fill up the vacancies by promotion. Therefore, all necessary steps are being taken to fill the vacancies by direct recruitment/promotion/deputation.

(c) Number of posts likely to fall vacant in Central Armed Police Forces (CAPFs), Assam Rifles (AR) and National Security Guard (NSG) in next two years is as follows:-

Sl. No.	Force	Total
1.	CRPF	35052
2.	BSF	26171
3.	ITBP	1501
4.	SSB	12344
5.	CISF	9464
6.	NSG	4595
7.	AR	1374
TOTAL		90501

(d) Filling up of the vacancies is an ongoing administrative process. Timely and prompt actions are being taken to fill the same by all methods prescribed *i.e.* recruitment, deputation and promotion.

#### **NGOs registered under FCRA and receiving foreign aid**

807. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the State-wise number of Indian Non Governmental Organizations (NGOs) registered under Foreign Contributions Regulation Act (FCRA) along with the names of such organizations; and

(b) the quantum of foreign aid these organizations have received in the last three years with specific details of organizations who have received the aid and names of donor agencies who have given grants of more than one lakh US dollars ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) As on date a total number of 42529 organizations have been registered under the Foreign Contribution (Regulation) Act, 2010. State-wise details of the organizations and the quantum of foreign funds received (in Rupees) during the years 2010-2011, 2011-2012 and 2012-2013 as per available information is given in the Statement (*See below*). Further, details of these organizations and names of donors are available on this Ministry's website <http://mha.nic.in/fcra.htm>.

**Statement**

*Statement-wise details of organizations Statement and the quantum of foreign funds received during 2010-11, 2011-12 and 2012-13*

(A) FC-6 Returns Reported List for the block Year:2010-2011

(in ₹)

State Name	Reported	Foreign Amount in INR	Total Amount in INR
Delhi	1462	20183602543.43	21322424081.27
Tamil Nadu	3423	15587039932.12	16369461109.53
Andhra Pradesh	2717	11790276861.61	12473301884.12
Karnataka	1640	10020096972.34	10522868980.92
Maharashtra	2104	9154053856.78	10005577991.80
Kerala	1676	8814476926.80	9600727122.03
West Bengal	2038	6520492200.02	6778996110.94
Gujarat	1150	3638218255.15	4045311815.60
Uttar Pradesh	1240	2574085731.69	2810726568.17
Orissa	1324	2123693779.60	2190519632.60
Madhya Pradesh	468	1456495900.11	1657895749.99
Bihar	840	1445952411.72	1642449598.09
Rajasthan	437	1421131908.03	1462310017.77
Jharkhand	454	1346298948.52	1534261992.23
Himachal Pradesh	106	1287461006.70	1376483060.32
Uttarakhand	282	1167189949.35	1253434562.57
Punjab	125	872365819.62	1108016883.62
Assam	255	862707218.50	885001665.48
Chhattisgarh	230	572454881.60	606199186.93
Manipur	324	468343514.67	474544459.69

State Name	Reported	Foreign Amount in INR	Total Amount in INR
Meghalaya	126	407067498.00	430018634.88
Jammu and Kashmir	94	385663066.33	393827581.68
Pondicherry	80	305260537.43	330209798.69
Nagaland	97	238167723.61	251346117.87
Haryana	119	223019790.20	230645048.49
Goa	101	187495646.10	205038411.58
Chandigarh	47	127863892.38	131617767.47
Arunachal Pradesh	21	99654850.20	102583108.82
Tripura	24	74912841.64	77597488.80
Sikkim	10	64160788.00	65379364.00
Andaman and Nicobar Islands	12	62791088.24	69743621.22
Mizoram	30	50044472.63	50326082.22
Dadra and Nagar Haveli	11	16533876.00	18399289.00
Daman and Diu	1	294153.00	294153.00
TOTAL	23068	103549368842.12	110477538941.39

(B) FC-6 Returns Reported List for the block Year:2011-2012

(in ₹)

State Name	Reported	Foreign Amount in INR	Total Amount in INR
Delhi	1482	22857549759.55	24110927415.14
Tamil Nadu	3341	17047614536.85	18182541030.52
Andhra Pradesh	2528	12585226171.93	14018985921.37
Maharashtra	2060	11073931179.66	12197511493.79
Karnataka	1657	11042804835.38	11587650167.67
Kerala	1650	10295170852.75	11509978541.77
West Bengal	2065	7266616719.61	7489170819.17
Gujarat	1075	3843249535.58	4347759628.96

State Name	Reported	Foreign Amount in INR	Total Amount in INR
Uttar Pradesh	1234	2650107463.45	2991856829.18
Orissa	1323	2402319412.16	2458278189.66
Bihar	840	1813679652.75	2163015756.66
Madhya Pradesh	474	1547493703.80	1722794348.55
Rajasthan	441	1451429543.89	1507579124.41
Jharkhand	456	1438156809.29	1550207181.16
Himachal Pradesh	112	1251812839.24	1368078416.75
Assam	259	1203745688.24	1257228164.31
Uttarakhand	284	1195623656.67	1326292455.99
Punjab	139	1025725793.89	1089344247.97
Chhattisgarh	233	626915457.54	670651066.34
Meghalaya	134	527808370.93	560113883.70
Manipur	284	462437772.05	466563629.62
Pondicherry	84	357661816.48	395312598.12
Jammu and Kashmir	102	341516269.06	350179116.96
Nagaland	86	282647426.21	304525641.37
Haryana	116	249503501.25	267288825.25
Goa	85	190400533.20	205100635.45
Chandigarh	51	128086723.17	132700508.25
Sikkim	15	95724355.00	97281629.00
Arunachal Pradesh	27	91117442.49	93034214.91
Tripura	28	79580347.23	82680939.25
Mizoram	31	58644648.57	58895176.37
Andaman and Nicobar Islands	12	49857830.33	57694840.16
Dadra and Nagar Haveli	10	13268346.00	15123925.00
Daman and Diu	1	110000.55	110000.55
TOTAL	22719	115547538994.75	124636456363.33

(C) FC-6 Returns Reported List for the block Year: 2012-2013

(in ₹)

State Name	Reported	Foreign Amount in INR	Total Amount in INR
Delhi	1137	22501207949.28	23912671083.94
Tamil Nadu	2649	16270135910.34	17186894203.86
Andhra Pradesh	1939	11538561821.47	12378138375.48
Karnataka	1411	11285082549.82	11800178922.19
Maharashtra	1556	10403466832.46	11469689572.06
Kerala	1516	8496261704.74	9860938693.98
West Bengal	1624	7059246039.71	7360299049.02
Gujarat	837	4060596040.93	4626297803.50
Uttar Pradesh	827	2209542124.67	2344355342.81
Orissa	1022	2058035680.74	2143515357.01
Himachal Pradesh	82	1729327113.28	1863163752.08
Madhya Pradesh	366	1686461613.66	2083427068.79
Bihar	566	1399726533.59	1592850664.31
Rajasthan	330	1378506864.62	1435942367.31
Jharkhand	393	1364047850.63	1495510712.38
Assam	210	1087784425.71	1148861356.88
Punjab	113	1055534383.17	1127984413.20
Uttarakhand	221	1048902522.05	1170398422.65
Chhattisgarh	193	539937610.70	590270129.45
Meghalaya	100	485423847.01	507613855.51
Manipur	212	435031134.13	459590457.13
Nagaland	54	420135192.50	437633294.46
Jammu and Kashmir	79	304114891.80	310334897.98
Pondicherry	68	251709675.76	291422411.27
Goa	58	180662585.85	186530513.36
Chandigarh	32	143401129.26	150335032.15
Haryana	89	133124549.08	146890884.78
Tripura	18	83692542.32	87423190.64
Arunachal Pradesh	16	74002397.10	75330961.10
Mizoram	22	42843790.31	43081922.31

State Name	Reported	Foreign Amount in INR	Total Amount in INR
Andaman and Nicobar Islands	6	40352379.78	48777375.29
Sikkim	10	34858494.16	36662131.16
Dadra and Nagar Haveli	1	6905671.32	7493573.32
Daman and Diu	1	10000.00	10000.00
TOTAL	17758	109808633851.95	118380517791.36

#### Disaster preparedness in Uttarakhand

808. SHRIMATI KANIMOZHI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the disaster management preparation is in place for this year's monsoons as now it is one year since the Uttarakhand flood disaster;

(b) the steps put in place by Government to augment its preparedness;

(c) the manner in which the existing institutions have been strengthened in this aspect; and

(d) whether compensation has been paid to all those who were affected by the disaster last year and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Yes, Sir. There are institutional mechanisms at the National and State level for effective management of natural disasters including any likely events in the current monsoon period. There have been significant improvements in the overall system and procedures in Uttarakhand.

(b) The State Government of Uttarakhand has taken the following steps by augmenting their preparedness:

- Strengthening of State and district disaster management systems
- Preparation of State and district disaster management plans
- Activation of State and district level Emergency Operation Centre on 24x7 basis
- Coordination with IMD, CWC, and ISRO for providing specific information
- Strengthening of communication and warning dissemination network
- Setting up of State Disaster Response Force (SDRF)